

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 274 of 2020

IN THE MATTER OF:

Amit Bharana

...Appellant

Versus

**Gian Chand Narang Resolution Professional
for Apex Buildsys Ltd.**

...Respondent

Present:

For Appellant: Mr. Apoorv Agarwal and Mr. Gaurav Mitra, Advocates.

For Respondent: Mr. Arun Kathpalia, Sr. Advocate with Mr. Abhishek Anand, Advocate.

**Mr. Aman Nath and Mr. Abu John Mathew, Advocates
for Intervenor (ICICI Bank).**

With

Company Appeal (AT) (Insolvency) No. 291 of 2020

IN THE MATTER OF:

Nitin Sharma & Ors

...Appellants

Versus

**Gian Chand Narang Official Liquidator
for Apex Buildsys Ltd.**

...Respondent

Present:

For Appellants Mr. Apoorv Agarwal, Mr. Gaurav Mitra, Ms. Shriya Raichaudhuri and Mr. Abdul Majeed Dhar Rana, Advocates.

For Respondent: Mr. Arun Kathpalia, Sr. Advocate with Mr. Abhishek Anand, Advocate.

**Mr. Aman Nath and Mr. Abu John Mathew, Advocates
for Intervenor (ICICI Bank).**

ORDER
(Through Virtual Mode)

26.08.2020: Due to paucity of time the matter could not be heard.

List the matter 'for hearing' on **15th September, 2020 at 2:00 PM.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[V. P. Singh]
Member (Technical)

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